

ITEM NO.17

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).581/2024

YOGAMAYA M.G.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 17-09-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. P.V. Dinesh, Sr. Adv.
Mr. Shyam D. Nandan, AOR
Mr. Siddharth Bambha, Adv.
Ms. Nandana Menon, Adv.
Ms. Bindu.a, Adv.
Ms. Jyothy, Adv.
Ms. Kommal Saini, Adv.
Ms. Shama Subhani, Adv.
Mr. Rohit Bohra, Adv.
Ms. Sucharu Garg, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice, returnable in six weeks.

(SANJAY KUMAR-I)
ADDITIONAL REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR